

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 48 of 2022 (SZ)

with

Original Application No. 168 of 2024 (SZ)

In the matter of:

SUO MOTU

Versus

The District Collector,

Chengalpattu District and ors

...Respondent(s)

with

M/s Hindustan Institute of
Technogoly & Science , Chennai

... Applicant(s)

Versus

Member Secretary, TNPCB,
Chennai and ors

...Respondent(s)

INDEX

S. No.	Date	Description	Page No.
1.	19.02.2026	Memo Filed by the Standing counsel For Government of Tamil Nadu	1
2.	-	Annexure 1	2
3.	-	Annexure 2	3
4.	-	Annexure 3	4

(Note: The page Numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan
Standing Counsel of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

DATE:20.02.2026

BEFORE THE NATIONAL GREEN TRIBUNAL

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...Respondent(s)

WITH

M/s. Hindustan Institute of Technology & Science,

Rep. by its Registrar, Chennai.

...Applicant (s)

Versus

Member Secretary

Tamil Nadu Pollution Control Board

Chennai and Ors.

...Respondent(s)

MEMO FILED BY THE STANDING COUNSEL FOR
GOVERNMENT OF TAMIL NADU

The Above-mentioned original application concerns the illegal discharge of sewage into the storm water drain in Padur Village. The Hon'ble Tribunal, in its order dated 30.07.2025, directed as follows:

“The learned counsel appearing for the State of Tamil Nadu is directed to file a copy of the village map pertaining to the area in question, or any other relevant revenue records, in order to ascertain the beginning and ending points of the channel passing through the institution (M/s. Hindustan Institute of Technology & Science).”

In compliance with the Tribunal's direction, the following documents are submitted for consideration:

1. Kelambakkam Village map (Annexure 1)
2. Padur Village Map 1 (Annexure 2)
3. Padur village map 2(Annexure 3)

The following documents are enclosed herewith for the Tribunal's perusal.

DATE 19.02.2026



Dr D Shanmuganathan
Standing Counsel
Government For Tamil Nadu

**No. 42
KELAMBAKKAM
CHENGALPATTU TALUK
KANCHEEPURAM DISTRICT**

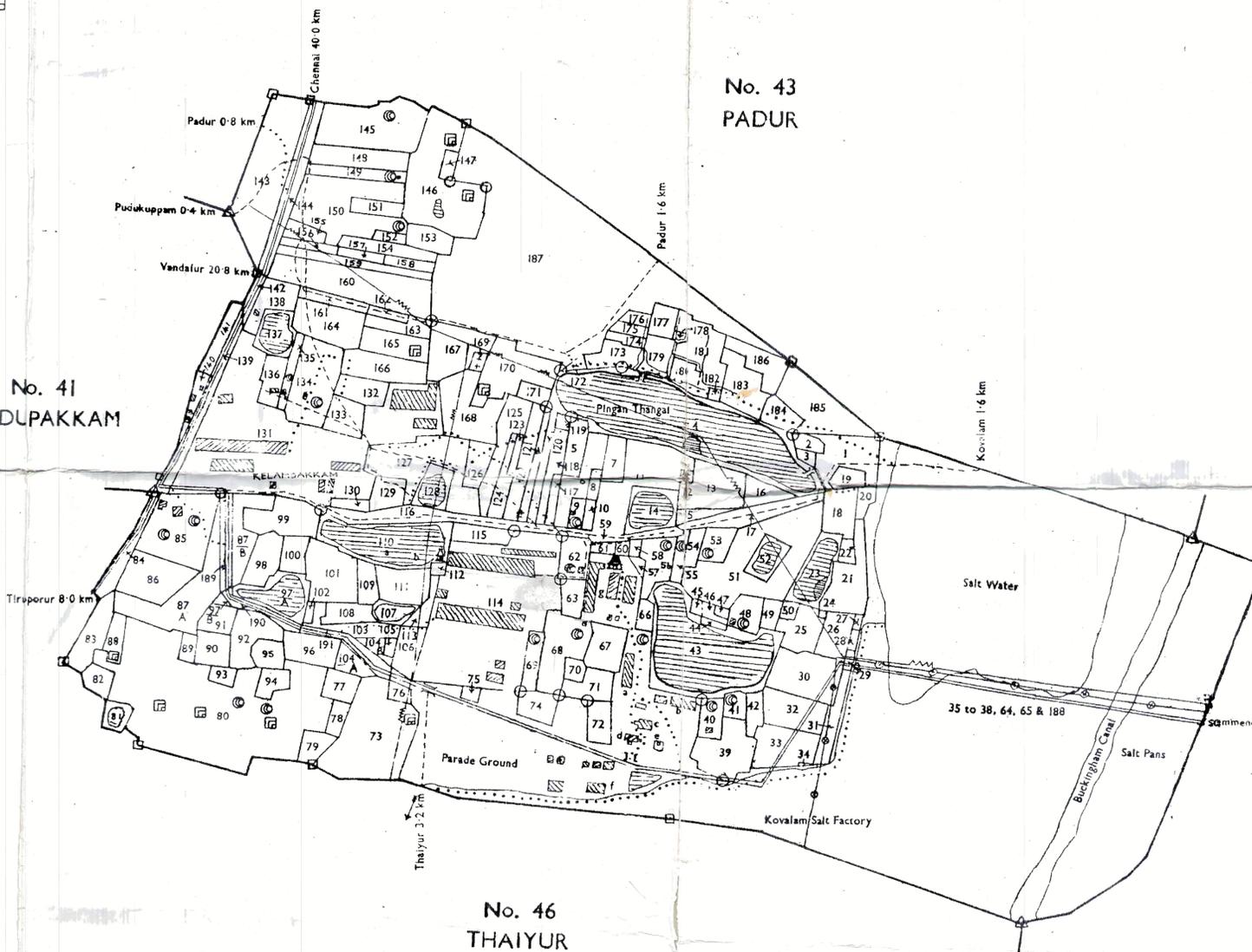
Area by { Traverse 174 Hectares 80.0 Ares
Fields 176 Hectares 26.5 Ares

Scale 1 : 5000



1 Hectare

Survey Nos.	Name of details
12	Pidarimman Kovil
14	Nallathanneer Kulam
23, 97-A, 128 & 137	Kuttar
35 to 38, 64, 65 & 188	Clerk's Quarters
b	Sub-Inspector's Quarters
c	Assistant Inspector's Quarters
d	Circle Office
e	Rain Gauge
f	Inspector's Quarters
g	Peons Line
43	Talan Thangal
110 a	Periya Thangal
b	Padavodu Renuga Amman Kovil
131	Village Site
140 a	Out Post Police Station



STANDARD REFERENCE SHEET

Boundary of the Units in the Grouped Village	Minor circuit station	○
Burial ground	Modern street	+
Calingala	Mosque	☞
Cart track	Parent Village	—
Chain Survey Station (Town Survey)	Railway line	—+—
Church	River, Canal and aqueduct	—+—
Culvert and bridge	Road, and stream with sluice	—+—
Earthen road	Rock mark	⊙
Electric Power House	Round well	⊙
Electric sub station	Salt pan	⊙
Electric Transmission Line	Sand	⊙
Ferry	Scrub and jungle	⊙
Field stone (Town Survey)	Sluice	⊙
Foot path	Square well	⊙
Forest cairn or pillar	Survey field boundary	—
Fort	Swamp	⊙
Fountain	Tank	⊙
Gravelled road with km stone	Telegraph line	—
Hamlet	Pundi Telephone line	—
Hydrant	Telephone Exchange	⊙
Indigo vat	Telephone station	⊙
Kandam station	Temple	⊙
Lambton's G.T. Survey Station & height in metres above sea level	Thatched house	⊙
Lamp post	Theodolite station (Town Survey)	⊙
Light house	Tiled or terraced house	⊙
Limit of rocky ground	Village boundary	—
Madras Survey	Village boundary station	⊙
Metalled, Concrete and Black Top road with km stone	Village Trijunction station	⊙
Bore Well	Gurudwara	⊙
Building with more than one storey (Multi Storeyed Building) No. of storeys are to be shown in the Centre	Hostels	⊙
Community Hall	Kalam	⊙
Cyclone Shelter	Micro Wave repeater Station (adopted only in restricted Maps)	⊙
Electric Transformer (adopted only in restricted Maps)	Primary Health Centre	⊙
Grazing Ground	Round Water Tank	⊙
	School	⊙
	Square Water Tank	⊙

V. No. 42 Kelambakkam S. Nos. 1 to 191 Updating Registry Scheme (Supplemental Survey) G. O. Ms. No. 869 C. T. & R. E. Dept. dated 30-9-1985

Notification under section 5 of the Tamil Nadu Survey and Boundaries Act VIII of 1923 published at page No. 811 of part VI section 2 of the T. N. G. Gazette dated 16-10-1985

Notification under section 13 of the Tamil Nadu Survey and Boundaries Act VIII of 1923 published in Chengalpattu District Gazette dated 23-6-1987

Reg No. V-52/96 (Thiruvalluvar Andu 2029) (C. S. O., 1 : 5000 Revenue Department-30

Published by Thiru K. SAMPATHKUMAR, I. A. S.,
Commissioner of Survey and Settlement, Chennai &
Thiru K. SIVAPERUMAN M. A.,
Additional Director of Survey and Land Records, (in-charge) Chennai-5,
on behalf of the Government of Tamil Nadu 1998 (Thiruvalluvar Andu 2029)

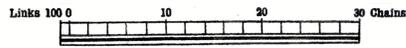
Printed under the superintendence of
Thiru K. SIVAPERUMAN M. A.,
Joint Director of Survey and Land Records,
at the Photo-Zinc Press, Central Survey Office, Chennai-5.
Year of first publication 1966 (Thiruvalluvar Andu 1937)
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No. 46
PADUR

CHINGLEPUT TALUK
CHINGLEPUT DISTRICT

Area by Traverse 1736.82 Acres
Area by Fields 1739.34 Acres

Scale 8 Inches = 1 Mile
1/7920



1 Acre

Note:— Traced from the Lithographed Village Map of 1906 brought up to date by the Rev. Department processed and printed.

No. 43
PUDUPPAKKAM
(INAM)

No. 40
SIRUCHERI

No. 39
KALIPPATTUR

No. 38
MUTTUOKADU

REFERENCE

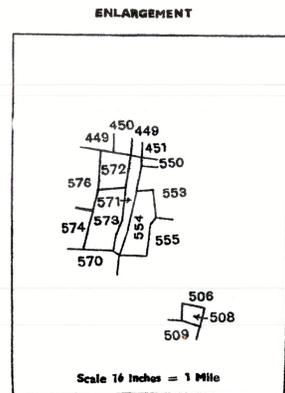
- PALLI Parent village
- Muzi Hamlet
- Tiled or terraced house
- Thatched house
- Pagoda
- Mosque
- Church
- Fort
- Lamp post
- Light house
- Foot path
- Cart track
- Hydrographical mile stone
- Metalled road and mile stone
- Railway
- Telegraph
- River, Canal and aqueduct
- River and stream with anicut
- Culvert and bridge
- Ferry
- Permanent calliguis
- Temporary do.
- Permanent stone
- Temporary do.
- Square well
- Round well
- Indigo vat
- Fountain
- Hydrant
- Swamp
- Salt pan
- Sand
- Burial ground
- Scrub and jungle
- Limit of rocky ground
- Hill
- Modern series
- Madras survey
- Village boundary station
- Kilnadam station
- Minor circuit station
- Theodolite station
- Chain survey station
- Field stone
- Rock mark
- Forest cairn or pillar
- Temporary do.
- Village boundary
- Survey field boundary

R.Z.R.C.S.O. Madras

No. 47
KUNNAKKADU
(INAM)

No. 44
SATTANKUPPAM
(INAM)

No. 45
KELAMBAKKAM



Re-printed.
1958
Price Rs. 4/-

